GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2718 ANSWERED ON:13.03.2013 SANITATION FACILITIES De Dr. Ratna;Noor Mausam

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether there is a shortage of toilets/latrines in various urban areas including the urban areas of West Bengal;

(b) if so, the details thereof and the steps taken/being taken by the Government in this regard;

(c) the number of toilets/latrines constructed under various schemes of the Government during the last three years and the current year, State-wise;

(d) whether the Government has undertaken any study on sanitation facilities in urban areas in the country during the above period; and

(e) if so, the details thereof and the outcome of said study, State-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) and (b): As per Census, 2011 household data, about 81.36% of urban households in the country have latrine facility within the premises while 18.64% households do not have latrine facility within the premises, which comprise 6.01% total urban households having access to public latrines and 12.63% total urban households going for open defecation. For the State of West Bengal the corresponding figures given in Census 2011 households data were 85% and 15% (3.74% and 11.25%) respectively.

(c) There is no comprehensive and dedicated Urban Sanitation Programme implemented by Ministry of Housing and Urban Poverty Alleviation as 'Sanitation' is a Subject under State List of the Seventh Schedule to the Constitution of India. Issues relating to Sewerage, Drainage and Sanitation in the urban areas are being monitored by Ministry of Urban Development in Government of India However, for eradication of dry latrines and thereby to liberate manual scavengers, Ministry of Housing and Urban Poverty Alleviation is implementing the revised Integrated Low Cost Sanitation Scheme in the urban areas of the country. The details of the number of toilets sanctioned under the said scheme during the last three years and the current year, State-wise is at Annexure –I.

Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Sanitation is one of the admissible components and sanctions for dwelling units have been made under Basic Services to Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP), wherein toilets have also been sanctioned as part of dwelling unit. The details of the number of dwelling units constructed under the said scheme during the last three years and the current year, State-wise is at Annexure –II.

(d) and (e): No Madam, the Government has not undertaken any study on sanitation facilities in urban areas in the country during the above period.